

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
CP-24/241-242/ND/2024
IA/135/2024, IA/69/2024

IN THE MATTER OF:

Mr. Damanjit Singh Grewal

...APPLICANT

Vs.

M/s. Diana Euro Chem Pvt. Ltd.

...RESPONDENT

Section

U/s 241(1)

Order delivered on 29.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Mr. Ashish Mohan, Mr. Nitesh Jain, Mr. Vatsal Chandra, Advs. and Mr. Vivek, CS.

For the Respondent

:Ms. Sanjana Saddy and Mr. Deepak Singh, Advs.

ORDER

Heard the Ld. Counsel for the Petitioner and Ld. Counsel for the Respondent in part. List the matter for continuation of argument along with IAs on **07.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)